

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A No. 642/2017

This the 20th day of February, 2017

Hon'ble Shri Shekhar Agarwal, Member (A)
Hon'ble Shri Raj Vir Sharma, Member (J)

Mohit Singh,
S/o Ram Chandra Singh,
R/o Village-Baluan,
Post-Daulatpur, P.S. Ara Muffasil,
District-Bhojpur at Ara.

... Applicant

(through Sh. Surendra Mishra)

Versus

1. Union of India through the Secretary,
Indian Railway, Rail Bhawan, New Delhi.
2. The Chairman, Railway Recruitment Cell (RRC),
Lajpatnagar, New Delhi-24.
3. The Divisional Railway Manager, Northern Railway,
Moradabad (UP).
4. The Assistant Personnel Officer, Northern Railway,
Moradabad (UP).

... Respondents

ORDER (ORAL)

Hon'ble Mr. Shekhar Agarwal, Member (A)

When it was pointed out to learned counsel for the applicant that this Bench of the Tribunal will not have territorial jurisdiction to entertain this OA, learned counsel for the applicant submitted that the applicant wishes to withdraw this OA with liberty to file fresh OA before appropriate Bench.

2. Accordingly, this OA is dismissed as withdrawn with liberty as prayed.

(Raj Vir Sharma)
Member (J)

(Shekhar Agarwal)
Member (A)